

terruptions).. That is very important ..(Interruptions)...

SHRI KAMAL MORARKA (Rajasthan): You have made your point.

SHRI S. S. AHLUWALIA: I want the reply from the Chair but not from you.

SHRI KAMAL MORARKA: Chair cannot reply. ..(Interruptions)...

THE DEPUTY CHAIRMAN : I am warning the Members, please take your seats. Please sit down. Chair cannot give a ruling on this. You should know very well. Sit down. You do not know what are the rules of this House, You go and read it and then become a Member. You cannot behave like this with the Chair, I don't allow it. Mr. Bhagat, you make your Members to sit in the House. They do not know how to behave.

Re. ALLEGED INVOLVEMENT OF R.A.W. IN BODO AGITATION

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): Madam, on the 9th August 1989 the Home Minister while replying to the clarifications sought in the House regarding Bodo agitation on the charge that RAW was involved in the operation used a ll his vocabulary to deny that. Madam, we have come across a letter written by an Association of the RAW officers to the Prime Minister confirming the charge which we have made in this House. I do not want to quote the whole thing.

THE DEPUTY CHAIRMAN: You don't quote anything.

SHRI PARVATHANENI UPENDRA: I will not quote.

THE DEPUTY CHAIRMAN: You just mention.

SHRI PARVATHANENI UPENDRA: They said that under the name "Operation Jhum-Jhum" Rs. 3 crores were allotted by RAW to train the Bodo extremists in guerilla operation. If this is true—I do not know—I cannot Vouchsafe for this organisation or anything—but if this charge is correct, it is a very serious matter. That is an attempt to destabilise the elected Government in that State. The Central agencies working clandestinely are encouraging such extremist activities is a very serious matter and I want the whole House to take note of it and I want the Government either to come forward to deny or accept this charge.

SHRI LAL K. ADVANI (Madhya Pradesh): Madam, the gravity..

THE DEPUTY CHAIRMAN: Mr. Advani, you were not in the House on that day when the Member from Assam requested the Home Minister to react and he came and gave a statement and there was a clarification. If you have raised it, it will be taken note of by the Ministry of Parliamentary Affairs and will be conveyed to the Government. Now, we will proceed with the business of the House.

SHRI LAL K. ADVANI: The allegation is from inside the RAW.

THE DEPUTY CHAIRMAN : We have not yet started the business of the House. What is your point of order? It is all disorder since morning. (Interruptions)

SHRI DIPEN GHOSH (West Bengal) : No, no. It is not disorder Madam, we have started the Business of the House.. (Interruption-)

[Shri Dipen Ghosh]

We are in the thick of the business. We can raise a point of order. (Interruption)

SHRI YASHWANT SINHA (Bihar) Madam, I am on a point of order. My point of order is not connected with this. (Interruption)...

THE DEPUTY CHAIRMAN : It is connected with what?

SHRI YASHWANT SINHA : It is connected with what has happened in the House just now.

THE DEPUTY CHAIRMAN : No.

SHRI YASHWANT SINHA : Why not?

THE DEPUTY CHAIRMAN : I said, that matter is closed now. We are not going to discuss it any more. I am taking up the Small Industries Development Bank of India Bill, 1989. (Interruptions)..

SHRI YASHWANT SINHA : I have to raise a point of order. (Interruptions).

SHRIMATI BIJOYA CHAKRAVARTY (Assam) : Madam, it is a very serious matter. The State Government is going to be destabilised... (Interruption).

THE DEPUTY CHAIRMAN : I gave my ruling on that. I don't know which language you understand. I do not know Assamese. If you like, I can speak in Hindi. होम मिनिस्टर ने स्पष्टकरण आपके कहने पर दे दिया। अगर आप कोई नया लाए हैं... (व्यवधान)... ठीक है वह आकर जवाब दे देंगे ; He is not here. He cannot answer your question immediately. The matter is well taken. The Minister of Parliamentary Affairs will inform. (Interruptions)...

DR. NAGEN SAIKIA (Assam) : Madam, I have a point... (Interruption)... The Minister not only denied the facts but he also criticised the press. He said that the press is coming up with fabricated news. But this letter has proved that the charges that we made are true. Every charge is true. Therefore, the matter should be taken seriously. (Interruptions).

श्री रम अवधेश सिंह (बिहार) : उपसभापति महोदय, मैं यह निवेदन करने चाहता हूँ...

उपसभापति : आप जो कुछ भी कह रहे हैं अब न राशणस्व में जा चँबर पर बैठा उन्हें परेश न मत काँझिए।

श्री रम अवधेश सिंह : वह हमको परेश न करते हैं।

[THE VICE-CHAIRMAN SHRI V. NARAYANASAMY in the Chair.]

उपसभाध्यक्ष महोदय, मैंने सभापति महोदय को सूचित कर दिया है कि बिहार में*

SHRI YASHWANT SINHA : Sir, I am on a point of order. (Interruption).

SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA BILL, 1989—(Contd.)

PROF. CHANDRESH P. THAKUR (Bihar) : Mr. Vice-Chairman, Sir, I rise to Support the Small Industries Development Bank of India Bill, 1989. (Interruptions) .

SHRI RAM AWADHESH SINGH (Bihar) :*

*Not recorded.